

The criteria for Eleventh Plan, inter-alia, includes improved access to essential services in health, education (including skill development) and infrastructure especially for the poor, which is essential to ensure inclusiveness and also to support rapid growth. The effort of the planning process aims at enabling backward regions to substantially overcome the disadvantages they labour under and to provide at least a certain minimum standard of services for the citizens. Reducing regional imbalances and promoting inclusive growth has indeed been a vital objective of the planning process.

*407. [Withdrawn]

National mission on monuments and antiquities

*408. SHRIMATI SYEDA ANWARA TAIMUR:

SHRI VIJAY JAWAHARLAL DARDA:

Will the PRIME MINISTER be pleased to state:

(a) by when the documentation of India's vast trove of ancient idols and sculptures under the National Mission on Monuments and Antiquities would be completed;

(b) whether "Carbon Dating of idols" is done in all cases issuing "Non-antiquity" certificates; and

(c) whether "sight and experience" are the main determinants in majority of such cases or some basic norms about issuing "Non-antiquity" certificate have been prescribed?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) The National Mission on Monuments and Antiquities (NMMA) was launched in March 2007. Its mandate includes preparation of a National Register for Built Heritage, Sites and Antiquities and setting up of State level database on Built Heritage, Sites and Antiquarian Wealth for information and dissemination to planners, researchers, etc. and for better management of such cultural resources.

The time-frame prescribed for the NMMA to accomplish its mandate is five years.

(b) No Sir.

(c) Besides, sight and experience other determinants such as art styles, inscriptions, decorative motifs, material used etc. are taken in consideration while issuing "Non-antiquity" certificates.

Emancipation programmes

†*409. SHRI RUDRA NARAYAN PANY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether his Ministry only implements the emancipation programmes for the people under its aegis or it also looks after the complaints regarding harassment of these people;

†Original notice of the question was received in Hindi.